

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4819
ANSWERED ON:22.04.2015
ILLEGAL OCCUPATION OF GOVERNMENT PROPERTIES
Shirole Shri Anil

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there are demands pending with the Ministry that all the Government properties illegally occupied by institutions and individuals be brought back;
- (b) if so, the details thereof, State-wise; and
- (c) the reasons for such illegal occupation and the specific steps taken/being taken in various states?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a) to (c): The information is being collected and will be laid on the Table of the House.